

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.5132**

**TO BE ANSWERED ON MONDAY, APRIL 3, 2023/CHAITRA 13, 1945 (SAKA)**

**GST EXEMPTION**

**5132. SHRI Y.S. AVINASH REDDY:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has received any request from the State Government of Andhra Pradesh seeking GST exemption to Andhra Pradesh State Handloom Weavers Cooperative Society (APCO) as a special case; and  
(b) if so, the details thereof and the response of the Government thereto?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

- (a) : No such request has been received in the recent past.  
(b): Does not arise in view of reply to part (a) above.

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